

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB No. (IB)-181(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017

NAME OF THE COMPANY: M/s. Wellman Wacoma Ltd. V/s. M/s. Energo Engineering Projects Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Ms. Soumitra Chatterjee, Advocate
Mr. Pankaj Jain, Advocate

For the Respondent (s) : Mr. Kunal Godhwani, Advocate

Order

Ld. Counsel for the Respondent has taken steps for transfer of this case to the Principal Bench as a connecting matter is pending there.

File be sent to the Bench Officer for necessary steps and ensure that the file is entrusted to the Bench Officer of the Principal Bench immediately.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)